

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1421/2018
M.A. No. 1590/2018

New Delhi, this the 10th day of April, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. All India Engineering and General Majdoor Union,
Through General Secretary,
Shri K.K. Shukla,
S/o Late Shri Bal Govind Shukla,
Plot No.50, In front of Kamla Mandir,
Karn Vihar-2, Gali No.10,
New Delhi-110086.
2. Pradeep Kumar Soni,
S/o Shri Rampal Soni,
Aged about 31 years,
Post : Postman,
R/o 205/7, Biswa Mohalla,
Maidanganhi, New Delhi-110068.
3. Devender Kumar,
S/o Shri Govind Dass,
Aged about 35 years,
Post : Postman,
R/o H.No.31, Gali No.7/3,
Shakti Vihar, Badarpur,
New Delhi-110044.
4. Shankar,
S/o Shri Ram Lakhan,
Aged about 30 years,
Post : Postman,
R/o 268/B, Munirka Village,
New Delhi-110067.
5. Nitish Kumar,
S/o Shri Mahender Kumar,
Aged about 28 years,
Post : Postman,
R/o G-61, Ansari Nagar,
New Delhi-110029.

6. Nitin Kumar,
S/o Shri Kailash Chander,
Aged about 24 years,
Post : Postman,
R/o H.No.68, Block No.6,
Daxinpuri Ext., Dr. Ambedkar Nagar,
New Delhi-110062.

7. Rohit,
S/o Shri Lal Bahadur Manjhi,
Aged about 22 years,
Post : Postman,
R/o H.No. F-2, P & T Colony,
Gopi Nath Bazar, Delhi Cantt.
New Delhi-110010.

8. Jitender,
S/o Shri Ramesh Chander,
Aged about 26 years,
Post : Postman,
R/o H.No. F-105A, Hari Nagar,
Part-2, Badarpur,
New Delhi-110044. .. Applicants

(By Advocate : Shri Mahesh Srivastava)

Versus

1. Union of India,
Through its Secretary,
Ministry of Communication and
Information Technology,
Department of Post,
Dak Bhawan, Sansad Marg,
New Delhi.

2. The Senior Superintendent,
Post Office, New Delhi
South West Division,
Chanakya Puri, New Delhi.

3. The Sub-Post Master,
R.K. Puram,
Main Post Office,
New Delhi-110066. .. Respondents

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

Heard the learned counsel for the applicants.

2. MA 1590/2018 filed for joining together is allowed.
3. The applicants No. 2 to 8 represented by the 1st applicant - Union made Annexure A-3 representation, dated 26.03.2018 ventilating their grievances to the respondents. However, no orders have been passed thereon till date.
4. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the other merits of the case, by directing the respondents to consider the representation dated 26.03.2018 of the applicants and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within 90 days from the date of receipt of a certified copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti /